

Compensation to claims tracers for round the clock duty

2895. SHRI RAMESHWAR NEEKHARA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the claims Tracers in the Commercial Branch are treated as continuous Supervisors;

(b) if not, the reasons why they are not entitled to Night duty-over-time Allowances;

(c) whether it is a fact that Claims Tracers have to conduct all round tours in connection with their work and often remain on duty round the clock; and

(d) if so, what compensation the Railways pay them?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b) The Claims Tracers in Commercial Branch have been classified as 'Continuous' under the Hours of Employment Regulations and they are entitled to over time payment when they are employed beyond their rostered hours. Night Duty allowance is payable only when staff concerned have to perform duty during night.

(c) Claims Tracers are sent on line for tracing wagons/consignments during the normal working hours of stations sheds.

(d) They are entitled to travelling allowance according to rules.

समदड़ी और भीलड़ी के बीच स्टेशनों पर प्लेटफार्मों की लम्बाई का बढ़ाया जाना

2896. श्री विरवा राम फूलबारिया : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या समदड़ी और भीलड़ी के बीच के स्टेशनों पर जहाँ जोधपुर भीलड़ी 266 अण/265 डाउन एक्सप्रेस गाड़ी जो लम्बी गाड़ी है. रुकती है उनके प्लेटफार्मों की लम्बाई बढ़ाने का कोई प्रस्ताव है ;

(ख) यदि हां, तो यह कार्य कब तक आरम्भ हो जायेगा; और

(ग) यदि नहीं, तो इस के क्या कारण हैं ?

रेल मंत्रालय एवं संसदीय कार्य विभाग में उपमंत्री (श्री मल्लिकार्जुन) : (क) जो, नहीं ।

(ख) प्रश्न नहीं उठता ।

(ग) 266 अण / 265 डाउन में सामान्यतः 13 सवारा डिब्बे लगाये जाते हैं जिसके लिए केवल रानीवाड़ा में ही प्लेटफार्म की लम्बाई लगभग 15 मीटर कम पड़ती है । इतनी थोड़ी लम्बाई के लिए प्लेटफार्म का विस्तार करने अथवा न करने की आवश्यकता की अभी जांच की जाती है ।

Dankuni-Sheakhala B. G. Line

2897. SHRI HANNAN MOLLAH: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware that a sum of Rs. 70 lakhs was allotted for the construction of Dankuni-Sheakhala Broad Gauge Railway Line in place of closed Howrah-Sheakhala Light Railway (Martin):

(b) whether it is also a fact that allotted amount was transferred to